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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 857/2017

DR J K JAIN & ANR

Through:

..... Appellants

Mr. Tanmay Mehta, Advocate with Mr. Saurabh D. Karan Singh and Mr. Asif Ahmed, Advocates for Appellant No.2.

versus

SCINDIA POTTERIES & SERVICES LTD ..... Respondent Through: Mr. Ajay Kapur, Senior Advocate with Ms. Mahima Dang and Ms. Latika Malhotra, Advocates.

## CORAM: HON'BLE MR. JUSTICE I.S.MEHTA <u>O R D E R</u> 19.02.2019

## <u>CM APPL. Nos.7015/2019, 7016/2019 & 7017/2019, 36590/2017 in RFA</u> 857/2017

Learned counsel for the parties to prepare the list of the documents relied upon by them and exchange the copy to the opposite side within a week.

Trial Court records be called for through special messenger.

List on 15<sup>th</sup> March, 2019.

# I.S.MEHTA, J

**FEBRUARY 19, 2019**/*rr* 

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